GOVERNMENT OF INDIA
MINISTRY OF POWER

LOK SABHA
UNSTARRED QUESTION NO.1038
ANSWERED ON 05.02.2026

FREQUENT POWER CUT DURING PEAK HOURS

†1038. SHRI JAI PARKASH:
SHRI SATPAL BRAHAMCHARI:

Will the Minister of POWER be pleased to state:

(a) whether complaints regarding frequent power cuts and voltage fluctuations during peak hours are being received in the State of Haryana particularly in Hisar and Sonipat Parliamentary Constituencies, causing serious inconvenience to domestic consumers, farmers and industries and if so, the details thereof;

(b) whether expansion of transmission and distribution infrastructure has not kept pace with the increasing demand and if so, the steps taken by the Government in this regard;

(c) whether the implementation of Solar Feeder Scheme is not keeping with expected pace and if so, the details thereof;

(d) the number of Solar Feeder sanctioned, set up and made functional in Sonipat parliamentary constituency since 2020;

(e) the maximum peak load demand recorded in the Hisar Parliamentary Constituency since 2020 and corresponding availability of power supply during the same period;

(f) whether the Ministry has taken any specific measures such as additional power generation, load management or grid strengthening to ensure uninterrupted power supply during peak hours and if so, the details thereof; and

(g) the time-bound action plan of the Government to provide a permanent solution to these issues in Hisar region and of expansion of solar feeder and renewable energy based infrastructure in Sonipat Parliamentary Constituency in future?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : Electricity being a concurrent subject, supply and distribution of electricity to consumers is within the purview of the respective State Government/ distribution utility. Government of India supplements the efforts of the States through various schemes to help them achieve the objective of providing quality and reliable supply of power to all consumers.

The details of actual power supply position of the State of Haryana are as under:

Year	Energy Requirement	Energy Supplied	Energy Not Supplied
	(MU)	(MU)	(MU)
2024-25	70,149	70,120	29
2025-26 (upto Dec, 2025)	55,932	55,867	65

Source: Central Electricity Authority (CEA)

It can be seen that the gap between the demand and availability of electricity in Haryana is negligible. Further, as reported by the State, there are no scheduled cuts of power supply in any category of consumers in the State of Haryana.

(b) : As reported by the State, the transmission and distribution infrastructure of the State is augmented every year to meet the demand and there are no deficiencies in this regard. Further, under Revamped Distribution Sector Scheme (RDSS) of Government of India (GoI), distribution infrastructure works amounting to Rs 6,794 crore have been sanctioned for the State of Haryana and are under execution. Sanctioned works include new/ upgradation of Distribution Transformers and substations, feeder bifurcation, replacement of old bare conductors, modernization works including Supervisory Control and Data Acquisition (SCADA), Data Management System (DMS) etc.

(c) : Solarisation is being undertaken in the State of Haryana under various schemes. The details are as under:

(i) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM KUSUM): Solar plants are being setup as below:

- **Capacity Allocated: 158 MW**
- **LOA issued: 129.8 MW**
- **PPA signed: 124.8 MW**
- **Capacity Commissioned (as on 31.12.2025): 28.61 MW**

Further, 1,58,486 standalone solar pumps have been installed. In addition, works of 6.5 MW for solarization of grid connected 2,817 agricultural pumps including feeder level solarization on 16 feeders have been awarded and are under implementation.

(ii) PM-Surya Ghar Muft Bijli Yojna (PMSG-MBY): 52,412 Rooftop solar panels for domestic house-holds have been installed so far.

(d) : As reported by the State, there is no separate solar feeder in Sonipat district. However, 3,982 Rooftop On-grid connections have been released in Sonipat district till date.

(e) : The Hisar Parliamentary Constituency covers the district Hisar, part of district Jind and part of district Bhiwani. As per DISCOM record, maximum peak load demand recorded is as under:

(In MW)

FY	Hisar (District Hisar & Fatehabad)	Bhiwani (District Bhiwani and Charkhi Dadri)	Jind (Jind district)
2020-21	1050	558	735
2021-22	1170	625	710

2022-23	**976**	**677**	**712**
2023-24	**1327**	**652**	**729**
2024-25	**1308**	**575**	**874**
2025-26 (upto Dec-2025)	**1276**	**576**	**739**

(f): Government of India has taken the following steps to ensure uninterrupted power supply in the country:

(i) CEA has assisted states in preparation of their "Resource Adequacy Plans (RAPs)", which are dynamic 10 year rolling plans and includes power generation as well as power procurement planning. All States are in process of creating/ contracting generation capacities; from all generation sources, as per their Resource Adequacy Plans.

(ii) In order to augment the power generation capacity, the Government of India has envisaged setting up an additional minimum 97,000 MW coal and lignite based thermal capacity.

(iii) 12,973.5 MW of Hydro Electric Projects is under construction and 4,274 MW of Projects are under various stages of planning.

(iv) 6,600 MW of Nuclear Capacity is under construction and 7,000 MW of Capacity is under various stages of planning.

(v) 1,57,800 MW Renewable Capacity is under construction and 48,720 MW of Capacity is at various stages of planning.

(vi) 11,620 MW/69,720 MWh Pumped Storage Projects (PSPs) are under construction. 9,653.94 MW/26,729.32 MWh Battery Energy Storage Systems (BESS) are under construction and 19,797.65 MW/ 61,013.40 MWh BESS capacity is under tendering stage.

(vii) Inter and Intra-State Transmission System has been planned and implementation of the same is taken up in matching time frame of generation capacity addition.

(viii) Further, distribution infrastructure works amounting to Rs 1.53 lakh crore have been sanctioned under RDSS and are under implementation.

(g) : As reported by the State, the electrical network is being regularly upgraded as per the load growth/ requirement, so that there is no issue in providing scheduled power supply to the consumers in Hisar Parliamentary Constituency and there is no constraint in providing uninterrupted scheduled power supply to all categories of consumers.

For the expansion of Renewable Energy infrastructure, a target of 7,139 Households in Sonipat district, and 7,340 households in Hisar district, has been fixed under PM-Surya Ghar Muft Bijli Yojna (PMSG-MBY) and that is under execution.

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